Shri L. N. Mishra: It is being carried out in Delhi and perhaps in Punjab at Ambala only, that is at two places.

Shri Sanganna: May I know how many unemployed out of the persons registered are already in Delhi?

Shri L. N. Mishra: I may say that till March 1957 the people on the live registers were 7·47 lakhs in the country.

भारत में पाकिस्तानी राष्ट्र-जन

***१३७७. श्री वाजपेयी :** क्या प्रधान मंत्री २६ जुलाई, १९५७ के तारांकित प्रश्न संख्या ३७६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) भारत में जीविकोपार्जन करने वाले पाकिस्तानी राष्ट्र-जनों की संख्या कितनी है ;

(ख) उनमें से कितने अपने को रजिस्टर करा चुके हैं और कितने रजिस्टर कराने में असमर्थ रहे हैं ; और

(ग) यहां ठहरने की अवधि के समाप्त होने के पश्चात् भी भारत में रहने वाले पाकिस्तानी राष्ट्र-जनों की संख्या कितनी है और उन के विरुद्ध क्या कार्यवाही की गयी है ?

वैदेशिक कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन) : (क) और (ख). आसाम, बम्बई, दिल्ली, हिमाचल प्रदेश, जम्मू तथा काश्मीर, केरल, मद्रास, मैसूर, राजस्थान, पश्चिमी बंगाल और अंडमान-निकोबार-लकादिव-मिनिकाय द्वीप समूह के राज्यों को छोड़ कर भारत में ४१८६ पाकिस्तानी नागरिक काम में लगे हुए हैं। इन राज्यों से अभी सूचना प्राप्त नहीं हुई है ।

यह कहना संभव नहीं है कि भारत में कितने पाकिस्तानियों ने 'एफ' श्रेणी के वीजा नहीं लिये हैं। उन्हें ३० सितम्बर, १९५७ तक वीजा ले लेने हैं।

(ग) ४७३७ । इसमें आसाम, बम्बई, दिल्ली, हिमाचल प्रदेश, जम्मू तथा काश्मीर, केरल, मद्रास, मैसूर, राजस्थान, पश्चिमी बंगाल, अंडमान-निकोबार-लकादिव तथा मिनिकाय द्वीप समूह को छोड़ दिया है —जहां से सूचना प्राप्त नहीं हुई है । इन में से ४०४ लोगों को, फारेनर्स लाज़ (एमेंडमेंट) ऐक्ट, १९५७ के अन्तर्गत, एक महीने में भारत छोड़ देने की नोटिसें दे दी गई हैं। बाकी लोगों के मामले विचाराधीन हैं।

I will give the reply in English also.

Shrimati Lakshmi Menon: (a) and (b). 4186 Pakistani citizens are in employment in India excluding the States of Assam, Bombay, Delhi, Himachal Pradesh, Jammu and Kashmir, Kerala, Madras, Myore, Rajasthan, West Bengal and Andaman and Nicobar Islands and Laccadive and Minicoy Islands. Information from these States is still awaited.

It is not possible to state the number of Pakistanis in India who have not taken out 'F' category visas. They have till 30th September, 1957, to do so.

(c) 4737, excluding Assam, Bombay, Delhi, Himachal Pradesh, Jammu and Kashmir, Kerala, Madras, Mysore, Rajasthan, West Bengal, and Andaman and Nicobar Islands, Laccadive and Minicoy Islands from where no information has been received. Out of these, 404 persons have been served with notices to leave India within a month under the Foreigners Laws (Amendment) Act, 1957. Cases of the remaining persons are under consideration.

श्री वाजपेयी : जिन राज्यों से अभी तक कोई सूचना प्राप्त नहीं हुई है, वह शायद कुछ थोड़े से ही राज्य हैं जिन से कि सूचना मिली है, तो जिन राज्यों से सूचना नहीं मिली है, उन से अब तक सूचना न मिलने का क्या कारण है और उन से कब तक सूचना प्राप्त हो जायेगी ?

Shrimati Lakshmi Menon: It has already been mentioned in the answer that they have till the 30th September to take 'F' category visas. After that we will get the information.

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : इस का क्या जवाब दिया जाये ? आप पूछते हैं कि उन्हों ने क्यों जवाब नहीं दिया । इस का जवाब यही है कि नहीं दिया उन्होंने ।

श्री वाजपेयी इस की कोई वजह तो होनी चाहिये कि उन्होंने क्यों जवाब नहीं दिया ।

श्री जवाहरलाल नेहरू : उन को मेहनत करनी पड़ती है, वाक्यात जमा करने पड़ते हैं । और वेस्ट बंगाल तो इस में सब से ज्यादा मेहनत कर रहा है । जाहिर है, सब से ज्यादा पाकिस्तानी वहीं काम करते हैं । तो काम तो उन को करना है, हम कैसे उन्हें मजबूर कर सकते हैं इस मामले में ।

श्री वाजपेयी : मेरा निवेदन है कि देश का बटवारा हुए दस साल हो गए । तब से अगर सरकार ने इस संबंध में कोई सूचना एकत्र की है तो उसे सदन के सम्मुख रक्खा जाये ।

श्री जवाहरलाल नेहरू : इस से दस बरस से कोई ताल्लुक नहीं है । सवाल तो यह है कि इस वक्त कितने लोग काम करते हैं । दस बरस से कोई संबंध नही है । इस वक्त के फिगर्स हमे लेने हैं ।

श्री वाजपेयी : मेरा निवेदन है कि जो भी लोग काम करने आते हैं, वह सरकार को सूचना दे कर आते हैं, और इस की सूचना सरकार के पास संग्रहीत होनी चाहिये । वह वीजा ले कर आते हैं ?

Mr. Speaker: Let us not enter into an argument. All the States have been written to and the States are taking their own time, so far as this matter is concerned.

Shri Jawaharlal Nehru: The matter is engaging our attention. I am not able to understand what the hon. Member wants.

Mr. Speaker: He asks: Why don't you have a register for particulars of people ever since 1947 and just look into it and give the information?

Shri Jawaharlal Nehru: People come and go. If you want the figures, it is no good giving the figures obtained five years ago. That does not help anybody. It is today's figure that is wanted. The present figures are being enquired into.

Shri Keshava: May I know the number of persons who have applied for Indian citizenship?

Shri Jawaharlal Nehru: They have not been included in this list.

श्री रघुनाथ सिंह : मै यह जानना चाहता हूं कि वेस्ट बंगाल के हार्बर में जो डाकयार्ड है उस में जो १४,००० के करीब पाकिस्तानी लोग इस वक्त एम्प्लाइड हैं, उन का रजिस्ट्रेशन हुआ है या नही, या उन को कोई विजा दिया गया है या नहीं । वहां क्या सिस्टम है ?

श्री जवाहर लाल नेहरू : नए कानून के हिसाब से तो एक न एक बात होनी ही चाहिये, जो आप ने फरमाया, और मेरा खयाल है कि या तो वह हो गया होगा या हो रहा होगा ।

Shri Bimal Ghose: May I know whether the Government have no information about the number of Pakistani citizens residing in India without visa?

Mr. Speaker: The question has been answered. Various States are gathering information. Some of them have answered.

Shri Bimal Ghose: So, the Government of India have no information

about the number of Pakistani citizens residing here without visa?

Shri Jawaharlal Nehru: The question is about the number of Pakistani citizens earning livelihood in India. That question has been answered.

Trade Centre in West Asia

*1378. **Shri Shivananjappa:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether India's first permanent trade centre in West Asia has been opened;

(b) if so, where; and

(c) the main objects of the centre?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). A trade centre has recently been organised in Cairo.

(c) To give visual publicity to India's export products, to stimulate consumer interest and to give trade information and provide facilities for trade introduction to prospective importers.

Shri Shivananjappa: May I know the progress made in the volume of trade transacted?

Shri Satish Chandra: The trade centre was opened on the 30th June, 1957. We have not even received a report so far. It is functioning for the past two months only.

Shri Shivananjappa: May I know the amount spent on this centre?

Shri Satish Chandra: The expenditure already sanctioned for this purpose is Rs. 2,17,965. The exhibits displayed there belong to the exporters or manufacturers of this country.

Shri Wodeyar: May I know the reasons that prompted the Government in opening trade centre there alone? Has any survey report been received from the Indian Embassy officials there? If so, what are the prospects of the centre?

Shri Satish Chandra: The presumption of the hon. Member is not correct. There are in all about 26 trade centres—show rooms, show windows, show cases etc.—in various countries. This is the latest addition. More show rooms are being opened in some of the Asian countries. The object of the centres is to disseminate information about such exportable products as can be marketed in those countries and thereby earn foreign exchange.

Shri Gajendra Pratap Sinha: May I know whether there is any proposal to open more trade centres in Western Asia?

Shri Satish Chandra: Yes, Sir. Six centres are proposed to be opened, out of which two have already been sanctioned and we are just looking out for suitable buildings. Four more centres are proposed to be set up in near future.

Import of Textile Machinery

*1379. **Shri Supakar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that textile machinery worth over Rupees one crore is proposed to be imported from East Germany; and

(b) if so, the place or places where this machinery is proposed to be set up?

The Minister of Commerce (Shri Kanungo): (a) and (b). Yes, Sir. The State Trading Corporation have entered into an arrangement for facilitating the purchase from East Germany on deferred payment of textile machinery by Indian Textile Mills. So far only four mills, one each at Bhavnagar, Calcutta, Tirupur and Ahmedabad, have placed orders for textile machinery worth about rupees 36.5 lakhs.

Shrimati Tarkeshwari Sinha: May I know how much in rupee value the automatic looms of the imported machinery will be and on what terms the deferred payment will be made?